

**IN THE HIGH COURT OF JHARKHAND AT RANCHI****W.P.(S) No. 5747 of 2018**

Shail Kumari ..... Petitioner  
**Versus**  
 The State of Jharkhand, & Ors.  
 ..... Respondents

with  
**W.P.(S) No. 5733 of 2018**

Nirmala Murmu ..... Petitioner  
**Versus**  
 The State of Jharkhand, & Ors.  
 ..... Respondents

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

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 For the Petitioners : Mr. Rajeeva Sharma, Sr. Advocate  
 For the Respondent-State: Mr. Kaushik Sarkhel, G.P.-V  
 For the Respondent-UIO: A.C. to Mr. Rajiv Sinha, A.S.G.I.

**05/Dated: 25/06/2020**

Heard, Mr. Rajeeva Sharma, learned senior counsel for the petitioners, Kaushik Sarkhel, learned counsel for the respondent-State and learned A.C. to Mr. Rajiv Sinha, for the respondent-UIO.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Learned A.C. to Mr. Rajiv Sinha, A.S.G.I, appearing for the respondent-Union of India submits that although on 03.12.2019 direction was issued to respondent no. 5 for filing counter-affidavit but the said counter-affidavit has not been filed as yet in view of the fact that instruction has not been received as yet. He submits that by way of last indulgence, further three weeks' time may be allowed for filing counter-affidavit.

Mr. Kaushik Sarkhel, learned counsel appearing for the respondent-State submits that he has been appointed as G.P.-V and file has been entrusted to him yesterday. He seeks time in the matter.

Mr. Rajeeva Sharma, learned senior counsel appearing for the petitioners

vehemently opposes the adjournment sought by the respondents and submits that after continuous service of 29 years, service of the petitioners has been terminated, hence there is urgency in the matter. He further submits that the matter may not be adjourned.

In view of the above facts and considering the prayer of the respondents, the matter is adjourned for three weeks.

Post the matter on 28.07.2020.

**(Sanjay Kumar Dwivedi, J.)**

Satyarthi/